



မင်္(ခုံခြံခြံ ဝာಜ် పုံဖြံသာ) THE ANDHRA PRADESH GAZETTE PUBLISHED BY AUTHORITY

PART I EXTRAORDINARY

No.1156

AMARAVATI, TUESDAY, AUGUST 2, 2022

G.798

NOTIFICATIONS BY GOVERNMENT

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REVENUE DEPARTMENT (LANDS-IV)

THE ANDHRA PRADESH DISTRICTS (FORMATION) ACT, 1974 – CHANGE OF NAME OF THE KONASEEMA DISTRICT AS "Dr. B.R. AMBEDKAR KONASEEMA DISTRICT" – FINAL NOTIFICATION.

(G.O.Ms.No.560, Revenue (Lands-IV), 2nd August, 2022)

FORM-II NOTIFICATION

(See Rule 5)

(Final Notification by Government)

In exercise of the powers conferred by under clause (e) of subsection (2) of Section 3 of the Andhra Pradesh Districts (Formation) Act, 1974 (Andhra Pradesh Act No.7 of 1974), the Governor of Andhra Pradesh, in the interests of public, after having published proposals in that regard as required under sub-section (5) of Section 3 of the Andhra Pradesh Districts (formation) Act, 1974 (Act No.7 of 1974), and having taken into consideration the objections and suggestions received thereon all persons in the areas concerned and likely to be affected thereby, do hereby notify to change the existing name of the Konaseema District as Dr. B.R. Ambedkar Konaseema District, as mentioned in the Schedule below.

SCHEDULE

Existing Name	New Name
Konaseema District	Dr. B.R. Ambedkar Konaseema District

G. SAIPRASAD,
Special Chief Secretary to Government. (FAC)

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